


08.09.2023

NOTICE

The General Body of Kerala High Court Advocates' Association held on 04.09.2023 has unanimously resolved to take immediate steps to support the cause for procuring 17.73 acres of land located adjacent to mangalavanam, and possessed by the Kerala Housing Board, for the development/expansion of High Court of Kerala. The General Body decided to form a sub committee wherein the Executive Committee of Kerala High Court Advocates' Association shall act as ex-officio members and further co-opted 5 members namely, Sr. Adv. Sri N. N. Sugunapalan, Adv. Thomas Abraham, Adv. Babu Paul, Adv. Krishnadas P. Nair, Adv. P. K Santhamma and Adv. C. B Sreekumar as special nominees of the sub committee to support the Executive Committee in taking necessary steps for the above cause. This is for the information of all the members.




Adv Naveen T
Secretary.